

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(Through web-based video conferencing platform)**

**ITEM No.27**  
**C.P.No.80/BB/2021**

**IN THE MATTER OF:**

Basavaraj Srikant Badadale ... Petitioner  
Vs.  
Jagajampi Auto Pvt. Ltd. ... Respondent

**Order under Section 241-242 of Companies Act, 2013**

**Order delivered on 22.09.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri K. Dushyantha Kumar, PCS

**ORDER**

List the case on **30.11.2022**.

-Sd-

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

-Sd-

**(KISHORE VEMULAPALLI)**  
**MEMBER (JUDICIAL)**